## 14.02 hrs.

## The Lok Sabha re-assembled at two minutes past

Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

## **RE: QUESTION OF PRIVILEGE**

Title: Regarding the notice of Privilege Motion against Minister of Railways for allegedly misleading the House regarding corruption charges levelled by the latter against other minister.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, I have given a notice for moving a motion of privilege against Shri Lalu Prasad for his statement in the House yesterday which is contradictory to the statements which have been given to the Press all over regarding the issue with Shri Paswan. It is regarding the gross allegation of Rs.800 crore which has been made against Shri Paswan. It has been denied yesterday. It is a grave matter of privilege. So, I have given a notice.

MR. DEPUTY-SPEAKER: It is under the consideration of the hon. Speaker. He will decide and then I will let you know in the House. I have some problem with my throat. Please accommodate me also.

Now we shall take up Matters under Rule 377.